

LOK SABHA
UNSTARRED QUESTION NO. 365
TO BE ANSWERED ON 5th FEBRUARY, 2018

REVIVAL OF BIECCO LAWRIE LIMITED

365. SHRIMATI PRATIMA MONDAL:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

- (a) whether the Government proposes to revive Biecco Lawrie Limited (BLL) a pioneer Engineering company in Eastern India serving customers like Railways, Defence, Airport, Steel and Power sector under Administrative control of Ministry of Petroleum in Natural Gas;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has any proposal to instruct Indian Oil Corporation Limited and ONGC to facilitate in building up BLL facility and capability to take its full output as a Central Public Sector Enterprises under same Ministry by considering to adopt diversified plans of BLL on renewable energy sector a priority area of the Government; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) M/s Biecco Lawrie Limited (BLL) is making losses for a long time. The following rehabilitation Plans for revival of M/s BLL have been implemented from time to time: –

- (i) Under Revival Plan 1989, Freezing of Outstanding Loans and interest amount of Rs. 42.03 crores, Interest free loans of Rs. 12.19 crores and interest bearing loan for Rs. 5.24 crore from OIDB.
- (ii) Under Revival Plan 1992, Interest free loan of Rs. 6.68 crores, interest bearing loan of Rs. 4.97 crores from Oil Industry Development Board (OIDB).
- (iii) Under Revival Plan 1994, Waiver of unpaid interest of Rs. 19.57 crore, conversion of outstanding principal amount of Rs. 22.46 crore into equity, conversion of interest free loans of Rs. 12.54 crores and interest bearing loan of Rs. 5.24 crore into equity.
- (iv) Financial assistance of Rs. 18.5 crores as interest free loan from OIDB under Interim Support 2003.
- (v) Conversion of OIDB loan of Rs. 32.76 crores into equity and reduction of equity capital by setting off accumulated losses to the extent of Rs. 59.60 crore in 2011.
- (vi) Special loan assistance of Rs. 12.0 crore from OIDB was provided during FY 2015-16: Rs 4 crores on 23.06.2015, Rs. 1 crore on 13.10.2015 and Rs. 7 crore on 23.02.2016.
